## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO.** 94(ND)2016 **CA. NO.** 

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: M/s. Mr. Atim Khabra & Anr. V/s. M/s. Applied Mobile Labs Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 241/242** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Palach Agarl Adv Prondal-12 Hours

2. Neil Hildreth Adv JarRespadent No.3 Himberling

Hitakshi Mittal Adv JarRespadent No.3 Himberling

3. Ashv Tosh Gopta Adv. Pehihona Armany Gut.

## **ORDER**

Learned counsel for the petitioner and the learned counsel for the respondent Nos. 1,2 & 3 are present. Learned counsel for the respondent No. 3 has stated that he has already filed the reply. Learned counsel for the respondent Nos. 1 & 2 seeks and is given one week's time as last chance to file the reply subject, however, to the payment of costs to the tune of Rs. 2000/- which shall be deposited in the Library Fund of this Tribunal. Learned counsel for the petitioner shall be at liberty to file the rejoinder, if any, within a period of one week thereafter.

List on 15.11.2016

(R.Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)